

Sponsored Schemes to the State/UT Governments, and not to the districts.

(b) Does not arise.

Harassment by BSF

3991. SHRI NEPAL CHANDRA DAS : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force Posted at Indo-Bangladesh border leaves the border posts and harass bus passengers, pedestrians and traders carrying essential and non-essential commodities at Karimganj district of Assam; and

(b) if so, the steps being taken to redress the grievances of the people?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) No, Sir.

(b) Does not arise.

Terrorism in Jammu and Kashmir

3992. PROF. P.J. KURIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have formulated any new action plan to eliminate the cross-border terrorism in Jammu and Kashmir;

(b) if so, the detail thereof; and

(c) the details of difference from the approach hitherto adopted in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) With a view to tackling the militancy problem sponsored from across the border, the Government have adopted a multi-pronged approach which includes *inter-alia* strengthening the border management, neutralising plans of militants by proactive action against them in hinterland, gearing up intelligence machinery, galvanising development programmes and deepening the democratic process etc. This is a dynamic approach which is constantly reviewed to meet the ever changing strategy of militants.

[Translation]

Economic and Overhead Cost of Wheat and Rice

3993. SHRI CHANDRASHEKHAR SAHU:
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the expenditure incurred per quintal on Purchase, storage and transportation of foodgrains by the FCI during 1996-97, 1997-98 and as on date;

(b) whether the economic and overhead cost of wheat and rice fixed by the Food Corporation of India has been increased during the said period;

(c) if so, the details thereof and the reasons therefor;

(d) whether a large amount is being spent on the maintenance of foodgrains in comparison to the actual price of foodgrains;

(e) if so, the reasons therefor; and

(f) the steps taken by the Food Corporation of India to reduce this cost?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (c) The required information is given in the statement.

(d) No, Sir.

(e) and (f) Do not arise.

Statement

(a) Per quintal expenditure incurred on purchase, storage and transportation of foodgrains by the FCI from the procuring States to the consuming States during the years 1996-97 to 1997-98 was as under:

Item	Rs./per. qtl.			
	1996-97 (Prov./Actual)		1997-98 (RE)	
	Wheat	Rice	Wheat	Rice
Purchase	525.09	689.40	624.88	750.90
Storage	11.44	14.45	17.50	17.60
Transportation	44.07	55.81	66.62	66.70

(b) and (c) The break-up of the economic and overhead cost of wheat and rice during the years 1996-97 to 1997-98 is as follows:

	Rs./per. qtl.		
	1996-97 (Prov./Actual)		1997-98(RE)
	1	2	3
Wheat			
(a) Pooled cost of grain		381.62	494.42
(b) Overhead cost			
(i) Procurement incidentals	101.96		107.69

	1	2	3
(ii) Carryover charges to State Agencies		41.51	22.77
(iii) Distribution cost		115.06	175.62
(c) ECONOMIC COST (A+B)		640.15	800.50
<i>Rice</i>			
(a) Pooled cost of grain		627.99	686.75
(b) Overhead cost			
(i) Procurement incidentals	61.41		64.15
(ii) Distribution cost		158.29	189.50
(c) Economic cost (A+B)		847.69	940.40

The costs have increased mainly due to increases in the pooled cost of grains as a result of increases in the Minimum Support Price/naked cost of grains, as also ad-valorem increases in statutory charges and switch over to 50 kg. gunny packings.

[English]

Hospitals in Rural Areas

3994. SHRI CHETAN CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Government hospitals located in rural areas of Uttar Pradesh and Himachal Pradesh separately;

(b) the number of hospitals having with the bed facility for the patients;

(c) whether the Government propose to increase the number of hospitals having the bed facility in the rural areas of Uttar Pradesh and Himachal Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) (i) The number of Primary Health Centres and Community Health Centres functioning in the State of Uttar Pradesh and Himachal Pradesh as on 30.6.97, is as under:

	Primary Health Centre	Community Health Centre
Uttar Pradesh	3761	262
Himachal Pradesh	260	42

(ii) As per norms, Primary Health Centres and Community Health Centres should have 4-6 and 30 beds respectively but this varies from State to State.

(c) and (d) Community Health Centres and Primary Health Centres are set up under the Basic Minimum Programme which allows the State Govts. to choose their priority areas from among the seven basic minimum service including Primary Health Care. Allocation under BMS also include Additional Central Assistance which could be used for the purpose. The Ministry has been impressing upon the State Govts. the need to accord a high priority to filling up the gaps in Primary Health Care under their own Basic Minimum Services Programme

Stock of Wheat, Rice and Sugar

3995. SHRI TATHAGATA SATPATHY: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the present stock of rice, wheat and sugar in the Central Pool;

(b) whether the Government propose to build additional stock of foodgrains sugar in different States, before the monsoon; and

(c) if so, the details thereof and the steps taken by the Food Corporation of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) The stock of rice and wheat in the Central Pool as on 1.6.98 was 126.77 lakh tonnes and 159.29 lakh tonnes respectively.

There is no Central Pool for sugar. However, a certain percentage of sugar produced by sugar factories is taken by the Government as levy. After the release of monthly levy sugar quota pertaining to the month of August, 1998, a quantity of 5.20 lakh tonnes is available on the levy sugar account.

(b) and (c) Yes, Sir. Every month detailed movement plan is drawn for movement of foodgrains to different States keeping in view the requirement and availability of storage capacity. Stocks are also moved by road to States like Jammu and Kashmir, Himachal Pradesh and North-Eastern States.

Monthly levy sugar allocations are made 1½ months in advance enabling Food Corporation of India and other lifting agencies of the direct allottee States to ensure smooth availability of the sugar to the consumers. The details of the movement plan for various States for the month of July, 1998 is given in the Statement enclosed.